

Annexure-5

Name of the corporate debtor: M/s Trend Flooring Private Limited; Date of commencement of liquidation: 09-09-2020; List of stakeholders as on: 18-09-2023

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---------------------------------------|----------------|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Department of Trade & Taxes/Delhi Vat | Govt. of Delhi | Ward No-89 | 20.10.2020 | 51,78,295 | 51,78,295 | Unsecured | - | NA | 100 | - | - | - | - | - |
| Total | | | | | 51,78,295 | 51,78,295 | - | - | - | 100 | - | - | - | - | - |